

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).27037/2010

SANTOSH KUMAR MEENA AND ORS.

Petitioner(s)

VERSUS

GOVT. OF N.C.T. OF DELHI AND ORS.

Respondent(s)

(With prayer for interim relief)

Date: 17/11/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K.N. Rai, Adv.
Mr. Bijan Kumar Ghosh, Adv.

For Respondent(s)

Mr Sanjiv Sen, Adv.
Mr. P. Parmeswaran, Adv.
Mr Kartik Bhatnagar, Adv.
Mrs Anil Katiyar ,Adv
Mr. Dharmendra Kumar Sinha, Adv.

UPON hearing counsel the Court made the following
O R D E R

List before the Hon'ble Court as per rules.

The ld. Counsel for respondent No.2 wants to file
counter affidavit today itself. They may do so.

(S.G.SHAH)
REGISTRAR